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Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 17th April, 1974.

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NOTIFICATION
INCOME TAX

No. 593 / F.No.203/13/74-ITA-II /: It is hereby notified for general information that on the recommendation of the Indian Council of Social Science Research, the prescribed authority for the purpose of clause (iii) of sub-section (1) of Section 26 of the Income Tax Act, 1951, the approval granted to Centre for Regional Development Studies, Surat upto 31-3-74 vide Notification No.201 (F.No.203/20/71-IT.2) dated 27-3-71 has been extended with effect from 1st April, 1974.

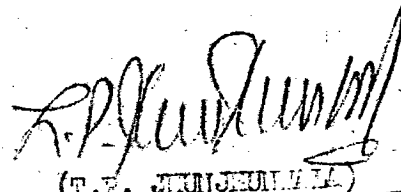
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(T.P. JAINPILLAI)

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4. Shri J.P. Naik, Member-Secretary, Indian Council of Social Science Research, I.I.P.A. Hostel, Indraprastha Estate, New Delhi-110001 with reference to his letter No.3-24/73 dated 28-3-74.
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